

**SCHEDULE I  
FORM A**

**PUBLIC ANNOUNCEMENT**

*(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation) Regulations, 2017)*

**FOR THE ATTENTION OF THE STAKEHOLDERS OF REINE CHEMICALS PRIVATE LIMITED**

|     |                                                                                    |                                                                                                                                                                                                   |
|-----|------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.  | NAME OF CORPORATE PERSON                                                           | Reine Chemicals Private Limited                                                                                                                                                                   |
| 2.  | DATE OF INCORPORATION OF CORPORATE PERSON                                          | 18/06/1991                                                                                                                                                                                        |
| 3.  | AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED                 | Registrar of Companies, Gujarat                                                                                                                                                                   |
| 4.  | CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON  | U24110GJ1991PTC015837                                                                                                                                                                             |
| 5.  | ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON | 517/518, Dalal Street, Gandevi, Bilimora, Navsari, Gujarat-396360                                                                                                                                 |
| 6.  | LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON                                  | 01 <sup>st</sup> January, 2021                                                                                                                                                                    |
| 7.  | NAME AND REGISTRATION NUMBER OF THE INSOLVENCY PROFESSIONAL ACTING AS LIQUIDATOR   | Prashant Bharatkumar Patel<br>IBBI REGISTRATION NO.:<br>IBBI/IPA-002/IP-N00827/2019-2020/12627                                                                                                    |
| 8.  | ADDRESS, EMAIL AND PHONE NO OF THE LIQUIDATOR, AS REGISTERED WITH BOARD            | Address: 51, Hariom Villa, Near Iscon Flower Flats, Bopal Guma Road, Ahmedabad- 380058<br>Mail Id: prashant167@gmail.com<br>Phone: 09824002847                                                    |
| 9.  | ADDRESS, EMAIL AND PHONE NO TO BE USED FOR CORRESPONDENCE WITH THE LIQUIDATOR      | Address : 409, West Face<br>Opp: Turban Restaurant<br>Nr Baghban Party Plot Cross Road<br>Zydus Hospital Road,<br>Thaltej, Ahmedabad-380059<br>Email : prashant167@gmail.com<br>Phone: 9824002847 |
| 10. | LAST DATE FOR SUBMISSION OF CLAIMS                                                 | 30 <sup>th</sup> January, 2021                                                                                                                                                                    |

Notice is hereby given that the **REINE CHEMICALS PRIVATE LIMITED** has commenced voluntary liquidation on 01<sup>st</sup> January, 2021.

The stakeholders of **REINE CHEMICALS PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before 30<sup>th</sup> January, 2021 to the liquidator at the address mentioned against item 9.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 06.01.2021  
Place: Ahmedabad



*Prashant Bharatkumar Patel*  
**PRASHANT BHARATKUMAR PATEL**  
**LIQUIDATOR**  
**IBBI REGISTRATION NO.: IBBI/IPA-002/IP-N00827/2019-2020/12627**